

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**STARRED QUESTION NO. \*37**  
ANSWERED ON 05<sup>TH</sup> DECEMBER, 2023

**ESTABLISHMENT OF FOOD PROCESSING UNIT**

**\*37. SHRI ASHOK KUMAR RAWAT:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether, keeping in view the central policy to promote domestic products, the Government has taken or proposes to take any steps to establish food processing unit in Sandila under Mishrikh Parliamentary Constituency of Uttar Pradesh which is also an industrial area to promote the production of the world famous *Laddoos* which is on the verge of closure;
- (b) if so, the details thereof;
- (c) whether the Government has also received requests from the public representatives in this regard;
- (d) if so, details thereof; and
- (e) the action taken / proposed to be taken by the Government in this regard?

**ANSWER**

THE MINISTER OF FOOD PROCESSING INDUSTRIES  
(SHRI PASHUPATI KUMAR PARAS)

- (a) to (e): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. \*37 TO BE ANSWERED ON 05.12.2023 REGARDING “ESTABLISHMENT OF FOOD PROCESSING UNIT”**

(a) & (b): The Ministry of Food Processing Industries (MoFPI) has been implementing Scheme for Creation/ Expansion of Food Processing and Preservation Capacities (CEFPPC scheme) under Central Sector Scheme -Pradhan Mantri Kisan Sampada Yojana (PMKSY) since 2017-18 across the country including the State of Uttar Pradesh. Under the CEFPPC scheme, financial assistance in the form of grants-in-aid is provided for setting up/ expansion of food processing units. The scheme is demand driven and proposals are invited from eligible entities as per scheme guidelines through Expression of Interests (EoI) issued from time to time based on the availability of funds. As on 29.11.2023, details of food processing units approved under the Scheme in Sandila (Hardoi District), Kanpur District and Sitapur District in the Mishrikh Parliamentary Constituency of Uttar Pradesh are at **Annexure-I**.

Further, MoFPI has been implementing a centrally sponsored - Pradhan Mantri Formalization of Micro Food Processing Enterprises (PMFME) scheme and extending credit linked subsidy to the interested individual/ entity for upgradation of existing or setting up of new micro-food processing facility across the country including the State of Uttar Pradesh. Establishment of common infrastructure projects by FPOs/ SHGs/ Cooperatives/ Govt. entities; Seed Capital to SHG members; Marketing & Branding projects for ODOP; and Capacity Building through training institutions are also supported under the scheme. The scheme is demand driven and food processing units are provided credit linked subsidy upon loan sanction. As on 29.11.2023, 250 loans have been sanctioned (including one loan of Rs. 11.78 lakh in Sandila of Hardoi District) under the scheme in the Mishrikh Parliamentary Constituency in the State of Uttar Pradesh. District-wise list of projects is at **Annexure-II**.

(c) to (e): MoFPI has not received any requests from the public for promoting the production of world famous Sandila Laddoos.

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**ANNEXURE-I****ANNEXURE REFERRED IN REPLY TO PART (a) & (b) OF THE LOK SABHA STARRED QUESTION NO. \*37 FOR ANSWER ON 05.12.2023 REGARDING “ESTABLISHMENT OF FOOD PROCESSING UNIT”****Details of food processing units approved under CEFPPC scheme since 2017-18 to till 29.11.2023 in the Mishrikh Parliamentary Constituency of Uttar Pradesh**

<b>S. No.</b>	<b>Project Name</b>	<b>District</b>	<b>Date of Approval</b>	<b>Project Cost (Rs. in Cr.)</b>	<b>Approved Grant (Rs. in Cr.)</b>	<b>Released Amount (Rs. in Cr.)</b>	<b>Status</b>
1	M/s Kedarnath Industries	Hardoi	13.04.2018	4.97	1.64	1.08	Completed
2	M/s Bhagwati Foods Pvt Ltd	Kanpur	13.04.2018	16.67	5.00	4.30	Completed
3	M/s Vishwamar Agro Pvt. Ltd.	Sitapur	08.07.2023	19.9712	5.00	0.00	Ongoing

**ANNEXURE-II**

**ANNEXURE REFERRED IN REPLY TO PART (a) & (b) OF THE LOK SABHA STARRED QUESTION NO. \*37 FOR ANSWER ON 05.12.2023 REGARDING “ESTABLISHMENT OF FOOD PROCESSING UNIT”**

**District-wise number of projects sanctioned under PMFME in Mishrikh Parliamentary Constituency in Uttar Pradesh**

<b>S. No.</b>	<b>District</b>	<b>No. of Projects</b>	<b>Capital Investment (In Rs.)</b>
1.	Hardoi	83	93976838
2.	Kanpur Nagar	139	143095209
3.	Sitapur	28	32017061